

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER : CA/172/2017

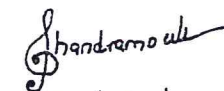

PETITION NUMBER : TCP/236/2016

NAME OF THE PETITIONER(S) : SHEETALS CREDIT HOLDINGS PVT LTD & 5

NAME OF THE RESPONDENT(S) : S.V. GLOBAL MILL LTD & 6 ORS

UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

- |    |  |                                   |   |
|----|--|-----------------------------------|---|
| 1) | Chandramouli Prabhakar<br>(S) R. Venkatavaradan                    | Counsel for Respondent<br>No. 1   | <br>(S) R. Venkatavaradan |
| 2) | T. K. Bhaskar<br>Priyadarshini N.<br>Akhil Jain<br>Keerthi Krishna | Counsel for Respondents<br>2 to 6 |                          |
| 3) | Ramarany Meggappan<br>(for)<br>Preeti Mohan                        | Counsel for Respondent 7          | Mr. Ramarany  |
| 4) | Adithi Narayan V   | Counsel for Petitioner            | Adithi Narayan  |

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**ORDER**

Counsel for petitioner present. Counsel representing other respondents present. Counsel representing both the parties submitted that there is an SLP pending before the Hon'ble Supreme Court and prayed time for making submissions in this matter. Time extended at their request. Put up on 11.12.2017 at 10.30 A.M.

—Scl—  
**K Anantha Padmanabha Swamy**  
**Member (Judicial)**

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